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ITEM NO.57

COURT NO.8

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6131/2012

(From the judgement and order dated 13/12/2011 in CRLA No.898/2007, of The
HIGH COURT OF M.P AT GWALIOR)

STATE OF M.P.

Petitioner(s)

VERSUS

MOHAN & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

Date: 22/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. B.P. Singh, Adv.
Mr. C.D. Singh, Adv.

For Respondent(s) Mr. Arvind Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

(GEETA AHUJA)
SR. P.A.

(RENUKA SADANA)
COURT MASTER